

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.1848 of 2022**

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In the matter of newspaper report dated 01.02.2022 relating to after Care Home,

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Ms. Minu Kumari, Advocate

For the Respondent/s : Mr. Lalit Kishore, AG  
Mr. Syed Asgher Najmi, Advocate

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**CORAM: HONOURABLE THE CHIEF JUSTICE**  
**and**  
**HONOURABLE MR. JUSTICE S. KUMAR**  
**ORAL ORDER**

**(Per: HONOURABLE THE CHIEF JUSTICE)**

6      06-04-2022                      Shri Lalit Kishore, learned Advocate General, under instructions, states that within next four weeks, the investigation would be completed and status report filed through the affidavit of Senior Superintendent of Police, Patna.

As prayed for, list this case on 17<sup>th</sup> of May, 2022.

**(Sanjay Karol, CJ)**

**(S. Kumar, J)**

Amrendra/PKP

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